

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-224
IB-1346(ND)/2019

IN THE MATTER OF:

Jaya Srivastava

Vs.

M/s. Frontline Retail India Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 05.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Salaj Kumar, Proxy Counsel

For the Respondent/CD :

For the Intervener :

ORDER

Counsel for the Operational Creditor is present. No representation on behalf of the Corporate Debtor. One last opportunity is given for causing appearance.

List on 20.4.2020.

S.d

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

S-d

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit